

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CP 63/11	TP 31/16	Hearing	397 398	Praveen Nallapothula Vs Tele DNA Communications Pvt. Ltd. & Ors.

SL.NO. NAME (IN CAPITAL)

DESIGNATION

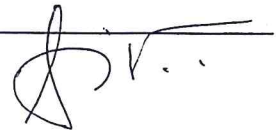
&
PHONE NUMBER

REPRESENTATION TO WHOM
(Petitioner Respondent)

SIGNATURE

1) for Arjun Perikal
→ 9902685016

for The
Respondent



2) N. k. Dilip
- 9035456477

for ~~Applica~~
Resp. 1 to 3

&
Resp. 5 to 7

in CP 63/11



Counsel for petitioner is present. Counsel for R-1 to 3 and R-5 to 7 is also present. Counsel for petitioner reported that the matter is under talks of compromise. But, the opposite counsel reported he has no information. Counsel for respondents reported that one application is moved to refer the matter for arbitration and that CA No.146/12 and also CA 237/11 was already heard by the CLB.

Posted to 19.04.2017.

MEMBER (J)

MEMBER (T)